



SHORT TENDER NOTICE

Ref No.: IT (S1) 29997 / 2017

Dated: 01/03/2019

1. The Registrar General, on behalf of the Kerala High Court invites tenders in two bid system (Technical Bid and Financial Bid) from the experienced and reputed firms/organizations for the Scanning, Digitizing, Storage and the Integrated retrieval of Judicial and Administrative Records of the High Court consisting of more than Fourteen Crore pages of A4 and/ or Legal size and having quality of fragile / very old /old /moderate on Turnkey Basis.
2. The tender document can be downloaded from Kerala e-portal at www.etenders.kerala.gov.in
3. Tender fee: ₹29,500/- (Rupees Twenty-Nine thousand Five Hundred only) including GST-18%.
4. Earnest Money Deposit (EMD): ₹ 10,00,000/- (Rupees Ten lakhs only).
5. Tender Fee and EMD should be remitted in e-Payment mode as per the instructions given in www.etenders.kerala.gov.in.
6. The tender document should be submitted as per formats along with all relevant documents in support of qualifications and experience.
7. Important Dates & Time of the Tender shall be as below –

S No	Particulars	Details
1	Publishing Date	Refer eTendering website for all date fields
2	Document Download / Sale Start Date	
3	Seek Clarification Start Date	
4	Seek Clarification End Date	
5	Pre-Bid Meeting Date	
6	Bid Submission Start Date	
7	Bid Submission Closing Date	
8	Date and time for opening of Technical bid	
9	Date and time for opening of Financial bid	

8. Tender Documents shall be available only on www.etenders.kerala.gov.in and shall not be available for sales elsewhere.
9. High Court of Kerala reserves the right to amend or cancel the tender in part or in full without prior notice at any point of time.
10. Date, time and Place for opening of Financial Bid(s) will be intimated only to the Technically qualified Bidders.

Interested parties may submit their tender offer on e-tendering website of Government of Kerala i.e. www.etenders.kerala.gov.in. The tender document and the terms and conditions are available on the Government tender portal www.etenders.kerala.gov.in. All other terms and conditions for submission of tender are included in the Tender Document. If the last day for submission of bids or the day of opening of bids is declared as a holiday, the next working day will be considered for the above purpose.

Place: Ernakulam
Date: 01.03.2019




The Registrar General
High Court of Kerala.